

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).19864/2008

DY. COMMNR.C.E.D. & ORS.

Petitioner(s)

VERSUS

BANSWARA SYNTHETICS LTD.

Respondent(s)

(With appln(s) for c/delay in filing SLP and prayer for interim relief and office report)

Date: 07/01/2009 This Petition was called on for hearing today.

For Petitioner(s)

Mr. B.V. Balaram Das,Adv.

Mr. Manoj K. Mishra, Adv.

Mrs. Anil Katiyar, Adv.

For Respondent(s)

Mr. P.V. Yogeswaran,Adv.

UPON hearing counsel the Court made the following  
ORDER

Relevant information is disclosed on 6-1-2009.

Registry has to take appropriate steps as per Rules.

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(S.G.SHAH)  
Registrar